

OFFICE OF THE DISTRICT JUDGE OF HOOGLY
ENGLISH DEPARTMENT

Order No. 162/G

Dated : 31.05.2021

In view of Hon'ble Court's Notification No. 2180 -RG dated 16.05.2021 and also considering the severity of the pandemic Covid-19 and its rapid spreading, the Courts will be functioning in a restricted manner for the period from 31.05.2021 to 15.06.2021 (06.06.2021 being Sunday and 12.06.2021 and 13.06.2021 being 2nd Saturday and Sunday) by maintaining Covid Protocol :-

DISTRICT JUDGE'S FILE

(BAIL HEARING & OTHER URGENT MATTERS)

Name and Designation of the Officers who holds the Court	Date	Name of the Deputed Staff	Stand By Judicial Officers
HOOGLY SADAR			
Sri Arup Basu, District Judge, Hooghly	31.05.2021	English Stenographer : - 1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly 2) Sri Samir Roy, English Stenographer, District Judge's Court, Hooghly Bench Clerk :- Sri Jyotirmoy Sarkar, Bench Clerk, District Judge's Court, Hooghly Group-'D' :- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly and Sri Tapas Guin, Eplash Peon, District Judge's Court, Hooghly	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly
Sri Arup Basu, District Judge, Hooghly	01.06.2021	English Stenographer : - 1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly 2) Sri Samir Roy, English Stenographer, District Judge's Court, Hooghly Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly Group-'D' :- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly and Sri Tapas Guin, Eplash Peon, District Judge's Court, Hooghly	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly
Sri Manas Ranjan Sanyal, Additional District & Sessions	02.06.2021	English Stenographer : -1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly	Ms. Varsha Bansal Agarwal, Additional District & Sessions

Judge, 2nd Court, Hooghly		2) Smt. Mampi Nady, English Stenographer, Additional District & Sessions Judge, 2 nd Court, Hooghly, Sadar Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly Group-'D':- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly	Judge, 3rd Court, Hooghly
Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3rd Court, Hooghly	03.06.2021	English Stenographer : - 1) Smt. Jhumur Kairi (Dutta Chowdhury), English Stenographer, Additional District & Sessions Judge, 1st Court, Hooghly 2) Niladri Guha, English Stenographer, Additional District & Sessions Judge, 3 rd Court, Hooghly , Sadar Bench Clerk:- Sri Jyotirmoy Sarkar, Bench Clerk, District Judge's Court, Hooghly Group-'D':- Sri Tapas Guin, Eplash Peon, District Judge's Court, Hooghly	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly
Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3rd Court, Hooghly	04.06.2021	English Stenographer : - 1) Smt. Jhumur Kairi (Dutta Chowdhury), English Stenographer, Additional District & Sessions Judge, 1st Court, Hooghly 2) Niladri Guha, English Stenographer, Additional District & Sessions Judge, 3 rd Court, Hooghly , Sadar Bench Clerk:- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly Group-'D':- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly
Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly	05.06.2021	English Stenographer : - 1) Sri Samir Roy, English Stenographer, District Judge's Court, Hooghly 2) Sri Ranendra Narayan Mukherjee , English Stenographer, Judge, Special Court (E.C.Act) -cum- ADJ, Hooghly Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly Group-'D':- Sri Tapas Guin, Eplash Peon, District Judge's Court, Hooghly	Sri Sarajit Majumder, Additional District & Sessions Judge, 1st Court, Hooghly

<p>Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly</p>	<p>07.06.2021</p>	<p>English Stenographer : -1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly 2) Smt. Mampi Nady, English Stenographer, Additional District & Sessions Judge, 2nd Court, Hooghly, Sadar</p> <p>Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly</p> <p>Group-'D':- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly</p>	<p>Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3rd Court, Hooghly</p>
<p>Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3rd Court, Hooghly</p>	<p>08.06.2021</p>	<p>English Stenographer : -1) Sri Samir Roy, English Stenographer, District Judge's Court, Hooghly 2) Niladri Guha, English Stenographer, Additional District & Sessions Judge, 3rd Court, Hooghly , Sadar</p> <p>Bench Clerk :- Sri Jyotirmoy Sarkar, Bench Clerk, District Judge's Court, Hooghly</p> <p>Group-'D':- Sri Tapas Guin, Ejlash Peon, District Judge's Court, Hooghly</p>	<p>Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly</p>
<p>Sri Sarajit Majumder, Additional District & Sessions Judge, 1st Court, Hooghly</p>	<p>09.06.2021</p>	<p>English Stenographer : - 1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly 2) Smt. Jhumur Kairi (Dutta Chowdhury), English Stenographer, Additional District & Sessions Judge, 1st Court, Hooghly</p> <p>Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly</p> <p>Group-'D':- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly</p>	<p>Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly</p>
<p>Sri Sarajit Majumder, Additional District & Sessions Judge, 1st Court, Hooghly</p>	<p>10.06.2021</p>	<p>English Stenographer : - 1) Sri Samir Roy, English Stenographer, District Judge's Court, Hooghly 2) Smt. Jhumur Kairi (Dutta Chowdhury), English Stenographer, Additional District & Sessions Judge, 1st Court, Hooghly</p> <p>Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly</p> <p>Group-'D':- Sri Tapas Guin, Ejlash Peon, District Judge's Court, Hooghly</p>	<p>Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly</p>

Sri Sarajit Majumder, Additional District & Sessions Judge, 1st Court, Hooghly	11.06.2021	English Stenographer : - 1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly 2) Smt. Jhumur Kairi (Dutta Chowdhury), English Stenographer, Additional District & Sessions Judge, 1st Court, Hooghly Bench Clerk :- Sri Jyotirmoy Sarkar, Bench Clerk, District Judge's Court, Hooghly Group-'D' :- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly	Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly
Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly	14.06.2021	English Stenographer : - 1) Sri Samir Roy, English Stenographer, District Judge's Court, Hooghly 2) Sri Ranendra Narayan Mukherjee , English Stenographer, Judge, Special Court (E.C.Act) -cum- ADJ, Hooghly Bench Clerk :- Sri Tarun Pandit, M.A.C.C.Clerk, District Judge's Court, Hooghly Group-'D' :- Sri Tapas Guin, Ejlash Peon, District Judge's Court, Hooghly	Sri Sarajit Majumder, Additional District & Sessions Judge, 1st Court, Hooghly
Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2nd Court, Hooghly	15.06.2021	English Stenographer : -1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly 2) Smt. Mampi Nady, English Stenographer, Additional District & Sessions Judge, 2 nd Court, Hooghly, Sadar Bench Clerk :- Sri Jyotirmoy Sarkar, Bench Clerk, District Judge's Court, Hooghly Group-'D' :- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly	Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3 rd Court, Hooghly

The Courts Viz. Additional District and Sessions Judge, 2nd Court, Hooghly Sadar, Additional District and Sessions Judge, Chandernagore, Additional District and Sessions Judge, 1st Court, Serampore and Additional District and Sessions Judge, 1st Court, Arambagh which deals with POCSO cases will function regularly.

The officer who will remain in-charge of different Additional District and Sessions Judges is stated hereunder for Hooghly Sadar

Sl. No.	Date	Name of the Judicial Officer present	In-charge of the Court
1	31.05.2021	All the P.Os. are present and hold their own Court as well as the meeting with the District Judge, Hooghly regarding Duty Roster for the period from 31.05.2021 to 15.06.2021.	
2	01.06.2021	Sri Anupam Maity, Judge, Special Court (EC Act)-cum-ADJ, Hooghly	Additional District & Sessions Judge, 1 st Court, Hooghly and Additional District & Sessions Judge, 3 rd Court, Hooghly.

3	01.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
4	02.06.2021	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2 nd Court, Hooghly.	Additional District & Sessions Judge, 1 st Court, Hooghly, Additional District & Sessions Judge, 3 rd Court, Hooghly and Judge, Special Court (EC Act)-cum- ADJ, Hooghly.
5	02.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
6	03.06.2021	Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3 rd Court, Hooghly	Additional District & Sessions Judge, 1 st Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.
7	03.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
8	04.06.2021	Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3 rd Court, Hooghly	Additional District & Sessions Judge, 1 st Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.
9	04.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
10	05.06.2021	Sri Anupam Maity, Judge, Special Court (EC Act)-cum-ADJ, Hooghly	Additional District & Sessions Judge, 1 st Court, Hooghly and Additional District & Sessions Judge, 3 rd Court, Hooghly.
11	05.06.2021	Mr. Kazi Abul Hasem, Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly	Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly
12	07.06.2021	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2 nd Court, Hooghly.	Additional District & Sessions Judge, 1 st Court, Hooghly, Additional District & Sessions Judge, 3 rd Court, Hooghly and Judge, Special Court (EC Act)-cum- ADJ, Hooghly.
13	07.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly

14	08.06.2021	Ms. Varsha Bansal Agarwal, Additional District & Sessions Judge, 3 rd Court, Hooghly	Additional District & Sessions Judge, 1 st Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.
15	08.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
16	09.06.2021	Sri Sarajit Mazumder, Additional District & Sessions Judge, 1 st Court, Hooghly.	Additional District & Sessions Judge, 3 rd Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.
17	09.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
18	10.06.2021	Sri Sarajit Mazumder, Additional District & Sessions Judge, 1 st Court, Hooghly.	Additional District & Sessions Judge, 3 rd Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.
19.	10.06.2021	Mr. Kazi Abul Hasem, Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly	Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly
20	11.06.2021	Sri Sarajit Mazumder, Additional District & Sessions Judge, 1 st Court, Hooghly.	Additional District & Sessions Judge, 3 rd Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.
21	11.06.2021	Mr. Kazi Abul Hasem, Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly	Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly
22	14.06.2021	Sri Anupam Maity, Judge, Special Court (EC Act)-cum-ADJ, Hooghly	Additional District & Sessions Judge, 1 st Court, Hooghly and Additional District & Sessions Judge, 3 rd Court, Hooghly.
23	14.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
24	15.06.2021	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2 nd Court, Hooghly.	Additional District & Sessions Judge, 1 st Court, Hooghly, Additional District & Sessions Judge, 3 rd Court, Hooghly and Judge, Special Court (EC Act)-cum-ADJ, Hooghly.

25	15.06.2021	Sri Debapriya Basu, Additional District & Sessions Judge, 2 nd Fast Track Court, Hooghly	Additional District & Sessions Judge, 1 st Fast Track Court, Hooghly
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- Smt. Kumkum Chattopadhyay, Civil Judge (Sr. Divn), 1st Court, Hooghly will be available for hearing injunction and urgent matters of Sub-Judges Courts of Hooghly Sadar on **14.06.2021, 15.06.2021**
- Sri Hindol Roy, Civil Judge (Sr. Divn.), 2nd Court, Hooghly will be available for hearing injunction and urgent matters of Sub-Judges Courts of Hooghly Sadar on **01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021.**
- Smt. Debashree Lahiri, Civil Judge (Sr. Divn.), Additional Court, Hooghly will be available for hearing injunction and urgent matters of Sub-Judges Courts of Hooghly Sadar on **02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 11.06.2021.**
- Sri Arindam Chakraborty, Civil Judge (Jr. Divn.), 1st Court, Hooghly will be available for hearing injunction and urgent matters of Civil Judge (Jr. Divn.) Courts of Hooghly Sadar on **01.06.2021, 04.06.2021, 08.06.2021, 11.06.2021.**
- Sri Kaustabh Bandyopadhyay, Civil Judge (Jr. Divn.), 2nd Court, Hooghly will be available for hearing injunction and urgent matters of Civil Judge (Jr. Divn.) Courts of Hooghly Sadar on **02.06.2021, 05.06.2021, 09.06.2021, 14.06.2021.**
- Ms. Aliviya Bhattacharya, Civil Judge (Jr. Divn.), Additional Court, Hooghly will be available for hearing injunction and urgent matters of Civil Judge (Jr. Divn.) Courts of Hooghly Sadar on **03.06.2021, 07.06.2021, 10.06.2021, 15.06.2021.**

CHANDERNAGORE SUB-DIVISION

Sri Nandadulal Kalapahar, Additional District and Sessions Judge, Chandernagore will continue his Court on regular basis as it is POCSSO designated Court. He will also remain in-charge of the Court and Office of Additional District and Sessions Judge, Fast Track Court, Chandernagore on **01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021, 15.06.2021.**

Sri Abhiram Barman, Additional District and Sessions Judge, Fast Track Court, Chandernagore will continue his Court on **31.05.2021, 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 14.06.2021** and will remain charge of Civil Judge (Sr. Divn), Chandernagore, Hooghly on **02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 14.06.2021** in addition to his own duties.

Sri Susangeet Kr. Das, Civil Judge (Sr. Divn.), Chandernagore will continue his Court on 31.05.2021, 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021, 15.06.2021.

Smt. Shukti Tapaswi, Civil Judge (Jr. Divn.), 1st Court, Chandernagore will continue her Court 31.05.2021 and will remain in charge of all other Courts of Civil Judge (Jr. Divn.), Chandernagore on 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021 and 14.06.2021.

Mr. Shamshad Ahmed, Civil Judge (Jr. Divn.), Additional Court, Chandernagore will continue his Court and the Court of Civil Judge (Jr. Divn), 2nd Court, Chandernagore on 31.05.2021 and will remain in charge of all other Courts of Civil Judge (Jr. Divn.), Chandernagore on 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021, 15.06.2021.

At present Mr. Nausin Anjum, Civil Judge (Jr. Divn), 2nd Court, Chandernagore, Hooghly on Maternity leave.

SERAMPORE SUB-DIVISION

Sri Manoj Kumar Rai, Additional District and Sessions Judge, 1st Court, Serampore will continue his Court on regular basis as it is POCSO designated Court .

Sri Sailendra Kumar Singh, Additional District and Sessions Judge, 2nd Court, Serampore will continue his Court on 31.05.2021, 02.06.2021, 04.06.2021, 08.06.2021 and will remain in charge of Additional District & Sessions Judge, Fast Track Court, Serampore, Hooghly 02.06.2021, 04.06.2021, 08.06.2021

Sri Suresh Biswakarma, Additional District & Sessions Judge, Fast Track Court, Serampore, Hooghly will continue his court on 31.05.2021, 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 10.06.2021, 11.06.2021, 14.06.2021 and 15.06.2021 and will remain in charge of Additional District and Sessions Judge, 2nd Court, Serampore 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 10.06.2021, 11.06.2021, 14.06.2021 and 15.06.2021 and Sri Biswakarma will remain in charge of Civil Judge (Sr. Divn.), Serampore on 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021.

Sri Amitava Das, Civil Judge (Sr. Divn.), Serampore will continue his Court on 31.05.2021, 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 14.06.2021, 15.06.2021 .

Sri Shreyas Mukherjee, Civil Judge (Jr. Divn.), 1st Court, Serampore will continue his Court on 31.05.2021 and he will remain in charge of all other Courts of Civil Judge (Jr. Divn.), Serampore on 01.06.2021 and 02.06.2021

Smt Anwesha Chatterjee, Civil Judge (Jr. Divn.), 2nd Court, Serampore will continue her Court on 31.05.2021 and she will remain in charge of all other Courts of Civil Judge (Jr. Divn.), Serampore on 05.06.2021 and 07.06.2021

Smt Sneha Basu, Civil Judge (Jr. Divn.), 3rd Court, Serampore will continue her Court on 31.05.2021 and she will remain in charge of all other Courts of Civil Judge (Jr. Divn.), Serampore on 03.06.2021 and 04.06.2021

Smt. Ritwika Mohanta, Civil Judge (Jr. Divn.), 4th Court, Serampore will continue her Court on 31.05.2021 and she will remain in charge of all other Courts of Civil Judge (Jr. Divn.), Serampore on and from 08.06.2021 to 11.06.2021

Akram Ahamed, Civil Judge (Jr. Divn.), Additional Court, Serampore will continue his Court on 31.05.2021 and he will remain in charge of all other Courts Civil Judge (Jr. Divn.), Serampore on 14.06.2021 and 15.06.2021.

ARAMBAGH SUB-DIVISION

Sri Somesh Prasad Sinha, Additional District and Sessions Judge, 1st Court, Arambagh will continue his Court on regular basis as it is POCSO designated Court and remain in-charge of Additional District and Sessions Judge, 2nd Court, Arambagh on 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021 and 14.06.2021.

Smt. Melissa Gurung, Additional District and Sessions Judge, 2nd Court, Arambagh will continue her Court on 31.05.2021, 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021, 15.06.2021 and remain in-charge of Civil Judge (Sr. Divn.), Arambagh on 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021.

Smt. Swati Mukherjee, Civil Judge (Sr. Divn.), Arambagh will continue her Court on 31.05.2021, 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 14.06.2021, 15.06.2021.

Smt. Sweta Srivastava, Civil Judge (Jr. Divn.), 1st Court, Arambagh will continue her Court on 31.05.2021, 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 14.06.2021 and she will remain in-charge of Civil Judge (Jr. Divn.), 2nd Court, Arambagh on 02.06.2021, 04.06.2021, 08.06.2021, 10.06.2021, 14.06.2021

Mr. Qaiser Alam, Civil Judge (Jr. Divn.), 2nd Court, Arambagh will continue his Court on 31.05.2021, 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021 and 15.06.2021, and he will remain in-charge of Civil Judge (Jr. Divn.), 1st Court, Arambagh on 01.06.2021, 03.06.2021, 05.06.2021, 07.06.2021, 09.06.2021, 11.06.2021 and 15.06.2021.

The arrangement for the period from 31.05.2021 to 15.06.2021 is made after considering pandemic Covid-19 situation and also suspension of public transport (Viz. Local Train and Bus Services) by the Government of West Bengal till 15.06.2021. The said arrangement may be altered immediately after issuance of further Notification by the Hon'ble Court regarding the said matter.

• The undersigned or Additional District & Sessions Judge, Hooghly who will remain in charge of the bail application u/s.10(3) Cr.P.C. including all urgent application shall also remain in-charge of his/her own Court at Hooghly Sadar.

- All the Judicial Officers are requested to prepare duty roster of the staff members of their Court and Offices on every working day **on rotation basis according to this office order No. 149 dated 10.05.2021** .
- Smt. Mampi Nandy (Mukherjee), English Stenographer, Additional District and Sessions Judge, 2nd Court, Hooghly will attend her duty on 31.05.2021, 01.06.2021, 02.06.2021, 07.06.2021, 09.06.2021, 11.06.2021, 14.06.2021 , 15.06.2021
- Sri Pradip Pal, English Stenographer, Civil Judge (Sr. Divn.), 1st Court, Hooghly will attend his duty on 03.06.2021, 04.06.2021, 05.06.2021, 08.06.2021, in the Court of Additional District and Sessions Judge, 2nd Court, Hooghly in place of Smt. Mampi Nandy (Mukherjee), English Stenographer, Additional District and Sessions Judge, 2nd Court, Hooghly.
- Ld. C.J.M.,Hooghly/A.C.J.M. of respective sub-divisions are requested to prepare roster duty of the Judicial Officers from the period from 31.05.2021 to 15.06.2021.
- **All the Judicial Officers are also requested to direct the staff concerned to update the Diary and Cause List, both manual and in the CIS within this period positively.**
- If any judicial officer remain absent on the aforesaid dates as mentioned against his/her names, he/she will place his/her absent intimation through e-mail of District Judge, Hooghly(hooghlyjudgeship@gmail.com) by giving proposal of the name of the officer who will remain in charge of his/her Court on the said date.
- Sri Kuntal Laha and Sri Anjan Seth, U.D. Assistant, attached to the English Department will attend their duties on alternative days on the dates of hearing.
- Sri Dibakar Talukdar, Office Assistant, District Judge's Court, Hooghly, Sri Sourav Panda and Sri Alope Ghosh will do computerized filing work for Hooghly Sadar at District Server Room.
- Computerized filing arrangement of Chandernagore, Serampore and Arambagh Sub-divisions is to be made by local arrangement.
- The Nodal Officer of Chandernagore, Serampore and Arambagh Sub-divisions are requested to contact with the senior most Additional District and Sessions Judge, of the respective Subdivisions for fixing up the date of filing positively.
- District Nazir as well as the Nazir of Chandernagore, Serampore and Arambagh Sub-divisions are directed to make necessary arrangement for opening the Court rooms by deputing staff on all working days.
- Judge-in-Charge, Nezarath Department of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-divisions are requested to make necessary arrangement for sanitization of Court premises.
- Nazir of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-divisions are directed to keep close touch with the matter of to and fro journey of the staff members of their respective sub-divisions.
- Sri Sudip Mukherjee, System Officer, Hooghly and Sri Amit Tudu, U.D. Assistant, Civil Judge (Sr.Divn.), 2nd Court, Hooghly are directed to attend their duties on alternative basis on all working days.

- All the members of Bar Association of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-divisions are requested to move bail application through video conferencing, if possible, and they are also requested to attend the hearing by maintaining Covid protocol.

- **This order shall take immediate effect.**

District Judge, Hooghly